

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 2301/2015

U. P. FINANCIAL CORPORATION & ANR.

Petitioner(s)

VERSUS

M/S. CARDOLA BOARD MILLS PVT. LTD. & ORS.

Respondent(s)

(with interim relief and office report)

Date : 10/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr. Rohit K. Singh, Adv.

Ms. Poonam Anand, adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the respondent No.1 has already filed the counter affidavit. Await the return of the service of notice already issued to the respondent Nos.2 & 3.

List again on 31.07.2015.

(M K HANJURA)
Registrar

SB